

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Writ Petition No. 274 of 2020

[Devidas Raoji Shende (in jail) Vs. State of Maharashtra and ors.]

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri M. N. Ali, Advocate for the petitioner
Shri Ambarish Joshi, APP for the respondents

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Heard Shri Ali, learned Advocate for the petitioner
and Shri Joshi, learned Additional Public Prosecutor for
the respondents.

Prosecution wants time to file reply.

Stand over to 5-5-2020.

JUDGE

wasnik